

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2326 of 1996

(A)

New Delhi, dated this the 28th November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Gian Chand,
S/o Shri Hari Chand,
Vill. Mandhawali,
P.O. Tigaon,
Distt. Faridabad,
Haryana.

.... APPLICANT

(By Advocate: Shri Jog Singh)

VERSUS

1. Union of India through
the Secretary,
Ministry of Personnel & Public Grievances,
and Pensions,
Dept. of Personnel & Training,
North Block,
New Delhi.
2. The Secretary,
Staff Selection Commission,
C.G.O. Complex, Lodhi Road,
New Delhi. RESPONDENTS

(By Advocate: None)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Jog Singh appears and states
that in the light of interim order passed on
1.11.96 no further grievance survives and the
applicant has been allowed to appear in the
relevant examination.

2. This O.A. is dismissed as having
become infructuous.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Member (A)